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04 JUN 2019

The High Court of Kerala

Kochi - 682 031
Dated - 01.06.2019

Proceedings

High Court establishment- filling up of the vacancy of Additional Public Relations Officer, High Court- orders issued.

Read: 1. High Court proceedings No.A5-44403/2018 dated 9.10.2018.
2. Rule 17 of the Kerala High Court Service Rules, 2007.

Order No. A5- 87542/2018

Sri.Amrutha Raj K., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is appointed by transfer, as Additional Public Relations Officer, High Court in the scale of pay of Rs.45800-89000, in accordance with the Rule cited above, vice Smt.Vijayakumari Amma C.R., Additional Public Relations Officer posted back as Assistant Registrar as per the High Court proceedings read above. He will hand over the charge of office to Sri.Biju Joseph, Section Officer/Court Officer, High Court and will take charge as Additional Public Relations Officer, High Court from Sri.T.S.Arun, Public Relations Officer, High Court, forthwith.

(By Order)


K.Haripal
Registrar General

To

The Person concerned
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Public Relations Officer and Protocol Officer, High Court
The Additional Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Finance Officer, High Court.
The Assistant Registrars and Chief Librarian, High Court
The Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent(Vehicles), High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The PRO Section, High Court.
The Protocol Wing, High Court.
The G (Accounts-I) Section, High Court.
The I.T. Section, High Court(for publishing in the High Court Website)
The Kerala Judicial Academy, Athani.
The A1, A4, A6, A7 & A8 seats, High Court
The Administrative Records Section, High Court
The File/Stock File
Copy Submitted to:

The Honourable Judges